

(b) During the last six months action was taken against 152 employees on various charges such as accepting illegal gratification, defalcation and mis-appropriation, submission of false medical and T.A. bills, manipulating of office records and other malpractices. The action taken includes termination of service, suspension, departmental proceedings and handing over of cases to the Police and C.B.I. for institution of court cases against employees involving 10 belonging to category I, 6 of category II, 83 of category III and 53 of category IV.

External Affairs, who are concerned with the matter. It is very much regretted that Shri S. L. Dhingra's name was included, by mistake, in the list of journalists, who visited or were invited by Bulgaria during 1972-73. Shri Dhingra was in fact invited by U. K. and not by Bulgaria. Since invitations from Bulgaria and U. K. were being dealt with on the same file, the inadvertent mistake occurred. The heading of the fourth column of the lists should read as "Country from which invitation was received".

MR. SPEAKER : I really wonder how he manages to get all this information. Does he sleep any time or not ?

11-16 Hrs.

STATEMENT BY MEMBER *RE* INFORMATION GIVEN ABOUT INDIAN JOURNALISTS INVITED BY U.S.A. AND COMMUNIST COUNTRIES DURING 1971-73.

SHRI JOTIRMOY BOSU : Mr. Gujral says, his name is not coming on the List of Business, so I must do something.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Sir, in reply to U.S.Q. No. 4459, dated 12-12-1973 the Minister has given a list of Indian Journalists invited by U.S.A. and Communist countries during the period 1971-73. In that list, it has been shown that Shri S.L. Dhingra of U.N.I. was invited to Bulgaria and he visited that country.

On enquiry, I found that this statement is wrong and misleading.

The Minister of Information & Broadcasting may explain to the House as to why the reply was inaccurate and place the correct fact before the House.

I may sorry to say that this has become a practice on the part of the Minister. In this session, I have done it four times.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : In answer to part (c) of Unstarred Question No. 4495 on 12-12-73 a statement containing lists of Indian journalists invited by U.S.A. and Communist countries during the period 1971-73, was laid on the Table of the Lok Sabha.

The names of Indian journalists who were invited by USA and Communist countries during the period 1971-73 were obtained from the Ministry of

11-18 Hrs.

MATTERS UNDER RULE 377

MR. SPEAKER : Now, I take up Matters under Rule 377.

Shri B. V. Naik.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, 115 में मैं ने भी एक नोटिस दिया था (ब्यवधान) जवाब नहीं आया तो सेशन ता खत्म हो रहा है। तो फिर आज उस मामले को उठाने की इजाजत दीजिए।

अध्यक्ष महोदय : अभी चल रहा है, उस का जवाब आने दीजिए। हम कहीं जाने वाले थोड़े ही हैं। महीने डेढ़ महीने बाद आ जायगा।

SHRI B. V. NAIK (Kanara) : Mr. Speaker, Sir, I want to raise an issue in regard to the acquisition of lands in the State of Karnataka. In this behalf, I seek your permission, under Direction 117, to place two documents*

MR. SPEAKER : Mr. Naik

*The speaker not having subsequently accorded the necessary permission, the documents were not treated as laid on the Table.